NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 06.

C.P. (IB)/960(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **03.05.2024**

NAME OF THE PARTIES **:** **High Ground Enterprise Limited**

VS

Neev Infrastructure Private Limited

For OC : Adv. Aniruth Purusothaman

For CD : Adv. Rohit Gupta i/b Adv Ruturaj Bankar

IBC under Sec. 9

ORDER

At the request of both sides, list on **20.06.2024 for hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//